

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

14

Court No. : 1

Date :14/12/2017

Day :Thursday

Time : 02:30P.M

CORAM:

Hon'ble Mr.Ashok Jindal, Member Judicial

<u>S.No.</u>	<u>APPEAL NO.</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
	<u>REGULAR MATTERS</u>				
1	E/60703/2017	M M Auto Industries Ltd	C.C.E. Gurgaon li	Prabhat Kumar/DR	
2	E/60740/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	
3	E/60741/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	
4	E/60742/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	
5	E/60743/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	
6	E/60744/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	
7	E/60745/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	
8	E/60746/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	
9	E/60747/2017	Ms Arham Foods	C.C.E. Jammu & Kashmir	Gagan Kohli/DR	

Prepared By

Checked By

Assistant Registrar/Sr.PS
CESTAT Chandigarh